

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE RAJA VIJAYARAGHAVAN V

SATURDAY, THE 11TH DAY OF APRIL, 2020 /22ND CHAITHRA, 1942

Bail Appl.No.1128 OF 2020

CRIME NO.27/2020 OF PERINGOME POLICE STATION,
KANNUR (DIST)

PETITIONERS/ACCUSED NOS.4 AND 7:

1. SAJO, AGED 29 YEARS, S/O.JOSEPH,
VATTUPARAYIL HOUSE,
ADUKKAM, THIMIRI, PERINGOME,
KANNUR DISTRICT.
2. MANOJ @ JOSEPH, S/O.MATHAYI,
AGED 40 YEARS, PARANTHOTTATHIL HOUSE,
PERUMBADAVU, ADUKKAM, THIMIRI AMSOM,
KANNUR DISTRICT.

BY ADV.SRI.M.SASINDRAN

RESPONDENTS/STATE/COMPLAINANT:

1. STATE OF KERALA,
REPRESENTED BY THE PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, ERNAKULAM-682 031.
2. THE STATION HOUSE OFFICER,
PERINGOME POLICE STATION,
KANNUR DISTRICT-670 001.

BY PUBLIC PROSECUTOR SMT.PUSHPALATHA M.K.

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 11.04.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER.

This bail application was earlier considered and had been disposed of. Inadvertently, this case has been listed again. No orders are required to be passed in this Bail Application.

**RAJA VIJAYARAGHAVAN V.,
JUDGE**

ps/11/4/2020